7

also talked about the captive plant. 1 want to ask him whether there is such a thing as inter-Ministerial relation or not. Ibis is a core sector and if the core sector is not being supplied electri-city, it is very serious. If you are going to have captive plant lor every core sector plant, that would mean duplication of efforts. Therefore, 1 would like to ask him whether at the highest level certain decisions are taken that whatever ma, be the circumstances, the core sector plant will not suffer for want of electricity or other raw materials. Has such a decision been taken or is it likely to be taken?

SHR1 T. A. PAI : There is a Commitee of Ministers looking into power problems seriously and trying to bring about coordination in order to see that as far as possible the break-downs that have happened will not occur again. In the meanwhile the question is whether some of these strategic areas should be com-pletely starved or exposed to these or whether captive plant would not be an answer. This is under consideration. On the balance, I entirely agree with the hon. Member that it would not be proper to have captive plants everywhere. That is not an answer because those who ought to work should work and should not be replaced.

SHRI A. G. KULKARNI : Hie Minister said thai production of ingot steel has not suffered, but alloy steel has suffered. Is the Minister aware that it is not only in Durgapur plan! that employees have suffered, but in other ' industries which arc dependent on supply of ingot steel like pig iron? The price of pig iron has shot up from Rs. 300 to 800 in black market. Will you give an assurance to this House that at least the small industries depending on your Ministry will not be exploited by the Hindustan Steel itself?

SHRI T. A. PAI : I am aware that the price of pig iron has gone up, but not because there has been fall in production. It is piimarily because there has been m/me difficulty in raft movement. The Railways ha\e beta insisting on moving it in block load

But the pis; iron lias got to be moved sometimes by wagons. Uiyway, this question is being looked into to see that the distribution system does not make a difference between the prices in Bombay and Madias and Delhi and I find from the prices iliai they have been varying born place to place. I shall certainly give an assurance and carry it out also thai the needs of the small-scale industries and the industries thai my friend, Shri Kulkarni, has brought to my notice will be saiisiied.

SHRI A. G. KULKARNI : Sir, 1 want to submit .

MR. CHAIRMAN : Next question, please.

SHRI A. G. KULKARNI : Sir, 1 want to submit to \on that the Railway Minister must always be present here. It is because ever) Minister says that he is responsible and when he is asked, lie says other are responsible.

MR. CHAIRMAN : Next question, please.

Testing of U.S. 748 Plane in U.K.

*503. SHRI SUNDAR MANI PATEL : SHRI DEBANANDA AMAT : SHRI K. P. SINGH DEO :f

MIRI K. C. PANDA:

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that HS-748, plane was recently flown to United Kingdom for tests by its principal manu brium Hawker siddclcy Aviation Limit ed; and

(b) whether they have completed the tests and if so, the report given by the principal manufacturer in this regard?

tThe question was actually asked on the floor of tin- House by Shri K. P. Singh Deo. 9

10

ltll. MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The usis thai are considered neces-sarv so far by the Principal manufacturer have been completed and his report is aw ailed

SHRI K. 1'. SINGH DEO : Sir, I want in know whether this plane was flown to England, to the manufacturers, Hawkei Siddclcv Aviation Limited, as a result of 1 In Indian Airlines having refused to Uave the seven AMOS in their present state and whether ii is a fact that the) wanted a modified version of the engine, nl the Darl engine 532/2L, which is now being operated in the U.K. as well as in Nepal and. il so. wlial *h* the increase in the Horse Power which is now being envisaged and what will its effect be on the cost structure, on the operational cost?

Then, Sir. the oilier part of my question is ibis: If there is an increase in the Horse Power, what will be its effect on the gas turbine temperature, what will be the consequential effect on the plane and the life of the engine and the operational cost of the whole system as it is? $Nn. Sir, \ldots$

MR. CHAIRMAN: How many questions are *you* going to put?

SHRI K. P. SINGH DEO: It is also a connected question, Sir.

MR. CHAIRMAN : All right. Then put il.

SHRI K. I'. SINGH DEO : Sir, I want to know whether it is a fact that the present engine, when fined lo the airframe manufactured In the Hawker Siddeley Aviation Ltd.. performed according to the Flight Manual and whether it is also a fact thai the British engine. when fitted to our 1L\I airframe, also performed in conformity with the Flight Manual and whelhei ii is nol a fail ibai when the

HAL engine was put in the HAL air-frame ii did nol conform to the Flighl Manual and, if so, what is ilie reason for ih is?

SHRI VIDYA CHARAN SHUKLA: Ii is a facts Sir, that a plane was flown to the I'. K.. for tests to determine the cause (.i certain problems thai we came across during the manufacture of the \we aircraft in Kanpur. i he aircraft was down to the U. K. in the month of January...

AN HON, MEMBER: A little louder please.

SHRI VIDYA CHARAN SHUKLA : It was Mown to the U.K. in January and tests were held and then. Sir, tropical tests on this engine were held in the months of Mav and June in kanpur and the results cil these tests are being analysed at presenl. The Horse Power thai is sought lo be raited is 90 over and above the pre sent HI' which is 1900. Sir, this techni cal defect lias been looked into. It is not really a defect, but il is only a problem and I must emphasise before Ibis House thai Ibis is a problem ibai we have come across and ibis is a problem which nol only we in India came across, but this was also faced by Hawker Siddeley Aviation Limited and they have solved ii: by the wei injection method in the engine anil they have prescribed it now and the Indian Airlines raised the question whether (his would affect the engine life and the) have said that il would nol affect the engine life provided the turbine blades are treated in a pertain wa\ which mill increase the engine life by four limes.

And all these technical discussions have been gone over by the Hawker Siddeley Aviation Limited and Indian Airlines. As a mauer of fact, a leant came and the) discussed ibis matter with the Indian Airlines people and we have decided to defer this mailer also. The Satish Dhawan Committee is going into the question of suitability of Avro, and production problems and all these things—a technical committee chaired by Dr. Satish Dhawan who is the Chairman of the Space Commission of India.

I be last question raised by the hon. Member was specifically enquired into personally b) me. and tile Managing

12

Director of Hawker Siddeley Aviation told me that the engine manufactured in India, if fitted in a British airframe, performed perfectly well and the Indian air-frame, if fitted with British engine, also performed perfectly well. They also told me that the engine manufactured in India was equally good, if not better than I In one manufactured in British today. But because of certain problems—and I suppose they are not ven major problems— the Indian Airlines have not taken delivery of these Avros. But as soon as these problems are sorted out, we hope to do so.

SHRI K. P. SINGH DEO : Sir, I did not get any answer to my last question as to what happens when Indian manufactured engines are lilted into Indian manufactured air-frame . . .

MR. CHAIRMAN : You put your second question also.

SHRI K. P. SINGH DEO : My second question is : What is the production rate"- How many Avros have been produced since 1961 till date? What is the cost of manufacture, and what is the imported content, and what are those components?

SHRI VIDYA CHARAN SHUKLA:

Sir, regarding the earlier question as to what happens when Indian manufactured engines are fitted into Indian manufactured aii frame, the answer is that the same re sults w^rere obtained which were obtained when Indian manufactured engines are fined into English airframes. There is no difference in the performance. Let me explain this properly to you. Sir, this problem arises mainly because of tempera-Lure difference between (be two countries. This is why we insist thai there should be .1 tropical trial in our own country. Now the problem, that arose was regarding the power of the engine. As I indicated in answer to an earlier question, that problem was sought to be solved by wei power, which means that methanol injection has to be given into the engine. It has been tried in UK. This was not acceptable to the Indian Airlines. There have been talks going on on this matter which have not yet concluded. A trial was held in May and June and the data

collected is being analysed to pinpoint the exact nature of difficulty. The same kind of difficulty was found by HSAL in UK. But, as I said, Sir, although the nature of the difficulty was the same, but since the operating conditions are different we cannot apply the same solution to our problems because our operating conditions and temperature are different and, therefore, we have to take a completely different view of this matter. This is I he answer to the earlier question.

About the second question, Sir, normally we do not give out the rate of production. The production of Kanpur factory is utilized by the Air Force as well as In the Indian Airlines. Therefore, Sir, I will give the production, because if I don't give this, lion. Members will take it otherwise." We normally produce i plane a month in this factory. Sir, I do not have at present the figures of indigenous parts and imported parts. Btit 1 shall collect these figures and lay 1 hem on the Table of the House.

SHRI K. P. SINGH DEO : What are the imported components which arc being tised?

SHRI VIDYA CHARAN SHUKLA : I will give the information to you.

MR. CHAIRMAN: Ibis is enough. You have taken 10 minutes.

SHRI C. D. PANDE : When this unfor-tunale plane of AVRO 7-18 was taken up, at that time our High Commissioner in London forced this plane on India. Even i hen the experts believed that AVRO-71S was not a suitable plane for India .ind that is why it took about 8 years to come into production. It came into production in 1961 and I believe thai noi mini' than 50 planes have been produced so far.

MR. CHAIRMAN : Are you going to]>ui the question or not?

SHRI C. D. PANDE : You are a great lawyer, Sir. Any law can be understood fillv with a preamble.

MR. CHAIRMAN: I do not want preambles. 1 have more questions to be taken up.

MR. CHAIRMAN: You are giving the history of AVRO. It is not right.

SHRI C. D. PANDE : The place which was good enough 20 years hack is obsolete today.

MR. CHAIRMAN: This is your view.

SHRI C. D. PANDE : Will the Government change its vieu.-

SHR1 VIDYA CHARAN SHUKLA: The hon. Member is quite wrong when he savs that this plane is very unfortunate. It is a very good plane according to us. It has done very good service in the Air Force. Just because it is manufactured in Kanpur, it cannot become an unfortunate or a bad plane. Secondly, as I stated earlier, a Technical Committee headed by an impartial expert, Dr. Satish Dhawan. is going into all these aspects. I shall request the hon. Member to hold his patience. When the Committee's report comes out, we shall accept the technical views expressed by this Committee which is headed by one of the acknowledged scientists of our country. We should come to a conclusion about the suitability of this plane only after that. As far as our experience in the Indian Air Force is concerned, the plane lias proved to be a success. There are certain problems which have to be sorted out. These problems do arise whenever we undertake the production of new kind of things in our country like the passenger turbo prop planes which have never been tried 1)efore in our country.

DR. V. A. MUHAMMAD SEYID : By stating that it is a problem and not a defect, the hon. Minister has put a metaphysical problem before us. Will the hon. Minister state clearly when exactly a problem becomes a defect?

SHRI VIDYA CHARAN SHUKLA : There is no question of hiding any facts.

I am being very frank and I must very frank before this hon. House. A problem will become a defect when it cannot, be solved

SHRI LOKANATH MISRA: I may be allowed to put a question.

MR. CHAIRMAN : Let this be the last question.

SHRI LOKANATH MISRA : What is the present cost of the plane and to what extent is it going to move up when you enhance the power of the engine? Is it a fact that |o|| are still importing the tyres, the frame, some electronic appliances and the undercarriage from abroad and you have not been able to evolve your own system of manufacture?

SHRI VIDYA CHARAN SHUKLA: Undercarriage, electronic system, hydrolic system, the airconditioning and pressurising system are going to be made in H.A.L. Lucknow which has commenced production. So far as the cost is concerned, when we want to remove this problem, it might increase the cost. But I cannot give any definite figures unless we come to a definite conclusion about this problem and how to remove it.

SHRI LOKANATH MISRA : What is the present cost?

SHRI VIDYA CHARAN SHUKLA : I will require notice to give you the present figures.

*504. [The questioner (Shri Dcbananda Amat) was absent. For answer vide col. 30 infra]

Lawlessness in the Bhilai Steel Plant

•505. SHR1 K. P. SINCH DEO:f

SHRI SUNDAR MANI PATEI: SHRI K. C. PANDA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there have been several incidents of lawlessness in the Bhilai Steel Project during the recent past;

f The question was actually asked on the floor of the House by Shri K. P. Singh Deo.